

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 213 of 2017

Dated: 3rd April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s KCP Limited

.... Appellant(s)

Vs.

**Andhra Pradesh Electricity Regulatory Commission &
Ors.**

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. N. Eswara Rao
Mr. Challa Gunarajan

Counsel for the Respondent(s)

: Mr. K. V. Balakrishnan for R-1

Ms. Purna Singh
Mr. Gautam Prabhakar for R-3

ORDER

Learned counsel for the appellant states that he will be filing affidavit of service within one week.

List the matter on **28.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**